

CH.MANAVENDRANATH ROY,
REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)



AMARAVATI,
DT:01.05.2019.

ROC.NO.160/2019-B.SPL.

SUB: CIVIL JUDGE (SENIOR DIVISION) - Filling up of 8 vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year 2019** - Attested copies of five judgments passed by the Officer during the last 6 months period in contested civil and criminal branches if they are dealing with both the branches and if they are dealing with either civil or criminal branch exclusively and submit the same by 10.05.2019 without fail - Called for - Regarding.

REF: 1. High Court's Notification No.153-B.Spl., dated 08.03.2019.
2. High Court's Proc. Roc.No.160/2019-B.Spl., dated .04.2019.

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I am to state that the High Court notified 8 vacancies in the cadre Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year 2019** vide High Court's Notification 1st cited, and the list of eligible officers was placed in the High Court's Official Website in the reference 2nd cited.

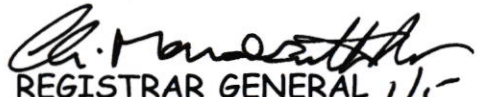
As directed, the eligible officers in the list are directed to submit attested copies of five judgments passed by the Officer during the last 6 months period in contested civil and criminal branches if they are dealing with both the branches and if they are dealing with either civil or criminal branch exclusively, the officers shall have to submit five attested copies of judgments by 10.05.2019 without fail.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested copies of five Judgments in contested Civil and Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present post(s) on deputation, wherein they are not entrusted with judicial work.

The copy of judgments must reach the High Court on or before 10.05.2019 without out fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,


REGISTRAR GENERAL 1/5
FAC REGISTRAR (VIGILANCE)

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Smt. B.Nirmala, Prl. Junior Civil Judge, Rajamahendravaram, East Godavari District
2.	Smt. B.H.V.Laxmi Kumari, Junior Civil Judge, Tekkali, Srikakulam District.
3.	Smt. R.Shanti Sree, Prl. Junior Civil Judge, Srikakulam.
4.	Sri V.Venkateswara Rao, Junior Civil Judge, Kothapeta, East Godavari District.
5.	Smt. M.Sudha, Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.
6.	Smt. M.Sobha, Junior Civil Judge, Tadipatri, Anantapuram District.
7.	Sri Thammineni Venkateswarlu, Judicial Magistrate of First Class for Railways, Gunthakal, Ananthapuram District.
8.	Smt. S.Sailaja, Prl. Junior Civil Judge, Chittoor.

9.	Sri D.Venkateswarlu Naik, Prl. Junior Civil Judge, Giddalur, Prakasam District.
10.	Ms.K.Jaya Lakshmi, Prl. Junior Civil Judge, Gudur, Nellore District.
11.	Sri Manipati Sridhar, Junior Civil Judge, Anaparthi, East Godavari District.
12.	Smt. S.Jayalakshmi, Junior Civil Judge, Naidupet, Nellore District.
13.	Sri J.Srinivasa Rao, Judicial Magistrate of First Class, Jangareddygudem, West Godavari District.
14.	Sri K.Siva Sankar, Formerly I Addl. Junior Civil Judge, Tanuku, West Godavari District, now under orders of transfer and posting as Prl. Junior Civil Judge, Tanuku, West Godavari District.
15.	Sri D.Vijaya Saradhi Raju, Formerly Prl. Junior Civil Judge, Tanuku, West Godavari District now under orders of transfer and posting as Prl. Junior Civil Judge, Narsaraopet, Guntur District.
16.	Sri K.Venkateswara Rao, Prl. Junior Civil Judge, Tenali, Guntur District.
17.	Sri M.V.S.Prabhakar, V Addl. Junior Civil Judge, Tirupathi, Chittoor District.
18.	Smt. M.Kumudini, Prl. Junior Civil Judge, Narsipatnam, Visakhapatnam District.
19.	Smt. Y.Bindu Madhavi, Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.
20.	Sri Shaik Jani Basha, Prl Junior Civil Judge, Kavali, Nellore District.
21.	Sri Y.Gopala Krishna, II Addl. Junior Civil Judge, Tirupathi, Chittoor District.
22.	Smt. K.V.L.Hima Bindu, Prl. Junior Civil Judge, Kakinada, East Godavari District.
23.	Sri T.Venkata Rajesh Kumar, II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
24.	Sri T.Kesava, Prl. Junior Civil Judge, Adoni, Kurnool District.